## Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 29/03/2024 List of secured financial creditors belonging to any class of creditors

<u></u>		N <sub>O</sub>	<u>s</u>	
NE NE			Name of creditor	
NIL.	Date of receipt	received	Details of claim	
NIL.	Amount claimed			
NIL	Amount of Nature of claim claim admitted			
NIL	claim		Details of claim admitted	
NIL	Amount covered by security interest			
NIL	Amount covered by guarantee		im admitted	
NIL	Whether related party?			
NIL	% of voting share in CoC			
NIL		contingent any mutual	Amount of Amount of	
NIL	may be set- off	any mutual	Amount of	
NIL		claim not	Amount of	
NIL		claim under verification	Amount of	
NIL		any	Remarks, if	(Amount in ₹

W. W. W.

No. IBBI/IPA-001/IP-P00540/2017-18/ - 10965

Jitender Kothari

**Resolution Professional of** 

ND S Art World Private Limited (under CIRP)

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965 Acting as Resolution Professional u/s 16(5) of the IBC, 2016

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024